

अनुलग्नक

संघ शासित क्षेत्र का नाम	1977 से 1982 तक की अवधि के दौरान जलने से मरने वाली महिलाओं की संख्या ।					
	1977	1978	1979	1980	1981	1982
1. अण्डमान तथा निकोबार						
द्वीपसमूह	शून्य	2	1	1	1	5
2. अरुणाचल प्रदेश	शून्य	2	शून्य	शून्य	3	शून्य
3. चण्डीगढ़	24	28	32	17	0	44
4. दादरा नगर हवेली	शून्य	शून्य	शून्य	शून्य	शून्य	शून्य
5. दिल्ली	311	327	424	408	535	610
6. गोवा, दमन तथा दीव	27	32	31	36	28	42
7. लक्षद्वीप	शून्य	शून्य	शून्य	शून्य	शून्य	शून्य
8. मिजोरम	शून्य	शून्य	शून्य	शून्य	शून्य	शून्य
9. पांडिचेरी	13	15	13	15	17	24

Loud Speakers Blaring in Mayur Vihar, Delhi

7175. SHRI ERA ANBARASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the residents of Pocket II, Mayur Vihar DDA flats across river Jamuna are the victims of constant blarring of loud speakers early in the morning from an unauthorised construction;

(b) whether the loud speakers have been fixed unauthorisedly on the top of a nearly DDA flats; and

(c) if so, what action has been taken by the police for the violation of loud speaker rules ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBIAH) : (a) to (c) A temple situated in Pocket No. II of Mayur Vihar DDA Flats had pitched, on top of a near by unoccupied Flat, a loud-speaker, which was being played in the morning as well as in the evening. The loud-speaker has been removed since 20.2.1983, and installed inside the temple. The temple authorities have applied for the issue of licence to use the loud speaker inside temple, in accordance with the Rules prescribed in this behalf.

Restriction on Acceptance of Hospital by Big Industrial Houses

7176. SHRI SANAT KUMAR MANDAL: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether on the lines of the directive issued by the Finance Ministry to the Chairman and top executives of public sector Banks not to attend private dinners and receptions given by their clients, Govt. propose to issue such a directive to the other public dealing Ministries like Commerce, Industry, Petroleum, Chemicals, Finance and Works & Housing prohibiting their senior officers to accept such hospitalities from businessmen and liaison/Public Relations Officers of Industrial Houses with whom they deal with as one of the measures to root out any chances of corruption prevailing in these Ministries ; and

(b) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBIAH) : (a) The Central Civil Services Conduct Rules and the corresponding rules for All India Services, Railway Services, etc. contain detailed instructions of the Govt. advising the Govt. servants not to